

STATEMENT SHOWING STATISTICAL INFORMATION REGARDING INSTITUTION, DISPOSAL AND PENDING OF DIFFERENT CASES

(For the Court News & Supreme Court of India)

DURING 1ST QUARTER, 2019

Name of the Judgeship - KENDRAPARA.

Category of Cases	Opening Balance at the beginning of the Quarter	Institution during the quarter	Disposed of during the quarter				Closing Balance at the end of the Quarter	Pendency of Cases		
			Cont.	Uncont.	Others, if any	Total		0 to 5 Years	More than 5 years	
									5 to 10 Years	Over 10 Years
(A) CIVIL CASES										
1. Suits (All)	8968	312	56	235	0	291	8989	3979	2908	2102
2. Civil Appeal	336	13	9	3	1	13	336	264	52	20
3. Misc. Appeal	307	20	2	10	5	17	310	271	34	5
4. Civil Revision	14	0	0	0	0	0	14	11	3	0
5. Execution	937	15	4	23	0	27	925	440	191	294
6. M.J.C.+Spl. Act. (Civil)										
(a) MJC	4464	317	167	124	0	291	4490	2555	1198	737
(b) Spl. Act (Civil)	106	5	4	5	0	9	102	77	20	5
(c) Oth. Cases if any	0	0	0	0	0	0	0	0	0	0
TOTAL	4570	322	171	129	0	300	4592	2632	1218	742
7. M.A.C.T.	565	46	14	63	1	78	533	442	83	8
(A)TOTAL	15697	728	256	463	7	726	15699	8039	4489	3171
(B) SESSIONS CASES										
1. Sessions	1833	90	34	2	0	36	1887	1490	319	78
2. Crl. Appeal	100	17	9	1	0	10	107	68	33	6
3. Crl. Revision	48	9	4	0	0	4	53	38	13	2
4. Crl. Misc. (Bail)	10	240	166	57	0	223	27	27	0	0
5. Spl. Act (Crl.)										
(i) SC & ST(PoA)Act	734	29	7	3	0	10	753	643	84	26
(ii) N.D.P.S. Act	46	1	0	0	2	2	45	23	16	6
(iii) Electricity Act	0	0	0	0	0	0	0	0	0	0
(iv) POCSO Act	258	17	6	0	0	6	269	241	28	0
(v) OPED Act	0	0	0	0	0	0	0	0	0	0
(vi) Drugs & Cosmetics Act	0	0	0	0	0	0	0	0	0	0
(vii) Others if any (Crl. IA)	48	25	1	4	0	5	68	68	0	0
TOTAL of Spl. Act Cases	1086	72	14	7	2	23	1135	975	128	32
6. P.C. Act Cases										
(i) Vigilance	0	0	0	0	0	0	0	0	0	0
(ii) C.B.I.	0	0	0	0	0	0	0	0	0	0
TOTAL of P.C. Act Cases	0	0	0	0	0	0	0	0	0	0
(B) TOTAL	3077	428	227	67	2	296	3209	2598	493	118
(C) JUVENILE CASES										
JUVENILE CASES	124	10	13	1	0	14	120	119	1	0
(D) CRIMINAL CASES (Magisterial Courts)										
1. General File	17613	700	15	242	6	263	18050	13799	2750	1501
2. Trial File	8022	730	333	20	0	353	8399	2930	2889	2580
(D) TOTAL	25635	1430	348	262	6	616	26449	16729	5639	4081
TOTAL of B,C, & D	28836	1868	588	330	8	926	29778	19446	6133	4199
GRAND TOTAL (A+B+C +D)	44533	2596	844	793	15	1652	45477	27485	10622	7370

DISTRICT JUDGE, KENDRAPARA